

Ophthalmic specialists and technicians to tackle with problem of cataract

627. SHRI PATTIAM RAJAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state what steps Government have taken -to expand *the* country's existing strength of ophthalmic specialists and technicians in order to deal more adequately with problem of cataract?

' THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Various pro-posals to increase the number of trained ophthalmic specialists seats for post Graduate and Diploma courses are being contemplated in various Medical Colleges. Ophthalmic Assistants training courses are being started at 37 Medical Institutions to help the doctors in organising eye camps to clear the backlog of cataract.

Delinking Haldia dock complex from Calcutta Port

628. SHRI DIPENDRABHUSAN GHOSH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state;

(a) whether Government's attention has been drawn to the deliberations at the convention of the All Trade Unions held at Calcutta on the 30th September, 1981 which had called upon the Central Government to abandon the plan to delink Haldia dock complex from Calcutta Port and also to adopt a rational policy for Cargo distribution among different Indian ports; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREN-DRA PATIL): (a) The Government have received a copy of the resolution passed at the convention of the eight central trade unions held at Calcutta on 29th September, 1981.

(b) The views expressed at the convention in regard to the question of delinking of Haldia Dock Complex from Calcutta Port Trust have been noted. As regards the question of adopting a rational policy for distribution of cargo among major ports, a Standing inter-ministerial Committee has been constituted by the Government to rationalise port-wise imports/exports of bulk cargo on account of Government/Public Sector Undertakings. Periodical meetings of the Committee are held at which the requirements of user Ministries/Agencies are ascertained and anticipated traffic allotted among different ports.

Allegation against Chairman Kendriya Vidyalaya, Tiruchy

629. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be pleased to state-

(a) whether Government's attention has been drawn towards the complaint of favouritism by the Chairman of Kendriya Vidyalaya, Tiruchy while selecting candidates for admission to class I in Kendriya Vidyalaya there; and

(b) if so, what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The complaint has been looked into, but no substance has been found in the allegations contained therein.

All India Federation of Social Welfare Employees Association

630. SHRI ARABINDA GHOSH: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government have received a 16-point Charter of Demands

from the All India Federation of Social Welfare Employees' Association; and

(b) if so, what steps Government have taken on those demands?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No such Charter of Demands has been received in the Ministry of Social Welfare.

(b) Does not arise.

Educational problems of students of, Cachar District

631. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn towards the academic problems facing the students of Cachar District arising out of the so-called 'Agitation against foreigners';

(b) whether Government have received any note from the Cachar Shiksha Sanrakshan Samiti, Silchar in this regard;

(c) if so, what are the salient points raised in the note; and

(d) what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) Yes, Sir.

(c) In a representation dated September 17, 1981 the Samiti has suggested the following steps:

(i) Holding the High School Leaving Certificate examinations for 1982 in due time.

(ii) Continuance of English as a medium of instructions and examinations in Universities and Colleges;

(iii) Establishment of a Central Regional University in Cachar District; and

(iv) Establishment of a Board of Secondary Education in Cachar.

(d) The steps suggested by the Samiti have been brought to the notice of the Government of Assam for consideration. There is no proposal under Central Government's consideration for the establishment of a Central University in Cachar.

Distribution of cargo among different Ports

632. SHRI ARABINDA GHOSH: Will the Minister of SHOPPING AND TRANSPORT be pleased to state the policy and the basis for the distribution of cargo among different Indian Ports?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREN-DRA PATEL): As regards import/ export of cargo by private parties, It is not the policy of the Government to control the Shippers' choice in the matter of preference of port of import or export. Every ship has a right to call on any port of its choice. However, for planning the import and export of bulk commodities like fertiliser, fertiliser raw material steel, edible oil, newsprint, cement etc. imported on Government account, a Standing Inter-Ministerial Committee called the "Standing Committee on Rationalised Distribution of Cargo" has been functioning in the Ministry of Shipping and Transport since February, 1978. The role of this Committee is not to impose allocation of cargo but to seek agreed solutions.

Working of hospitals in the capita!

633. SHRIMATI MONIKA DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: